

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 4381
TO BE ANSWERED ON MARCH 19, 2026**

GREYWATER MANAGEMENT PROJECTS UNDER SBM-U

NO. 4381. SHRI SUNIL BOSE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware of the slow pace and inadequate implementation of greywater management projects under the Swachh Bharat Mission -Urban (SBM-U) across various Urban Local Bodies (ULBs) in the country, leading to environmental concerns and waterlogging;**
- (b) if so, the details thereof along with the specific measures taken/proposed to be taken to accelerate the implementation of greywater treatment and reuse infrastructure including Decentralized Wastewater Treatment Systems (DEWATS), community soak pits and constructed wetlands;**
- (c) whether any detailed review or assessment has been conducted on the status of liquid waste management including greywater in the urban areas falling under Chamarajanagar Lok Sabha Constituency in Karnataka and if so, the details thereof; and**
- (d) the specific steps and projects undertaken or planned for greywater management in these urban areas of the said Lok Sabha Constituency along with the funds allocated and the timelines fixed for their completion in this regard?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Under SBM-U 2.0 launched on 1st October, 2021, a new component Used Water Management (UWM) has been added, to holistically deal with waste water in cities having less than 1 lakh population as per census 2011.

Under UWM component of SBM – U 2.0 (2021-2026), Govt. of India has allocated ₹15926.55 crores and proposal having central share of ₹13698.54 crores have been approved so far.

(c) & (d): To deal with sewerage and septage management in cities having more than 1 lakh population, Government has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in 500 cities on June 25, 2015. AMRUT 2.0 has been launched on 1st October 2021 to make cities 'self-reliant' and 'water secure'.

Under AMRUT, State/UTs have taken up 889 sewerage/septage management projects worth ₹34,471.1 crore. 5,178 MLD sewage treatment capacity has been created of which 1,437 MLD capacity has been developed for recycle/reuse. Under AMRUT 2.0, 584 Sewerage & Septage Management projects worth ₹65,624.98 crore have been approved.

Under AMRUT, the State of Karnataka has taken up one sewerage/septage management project worth ₹19.62 crore in Chamarajanagar Lok Sabha constituency (Mysore City) leading to creation of 15 MLD sewage treatment capacity.

Swachh Survekshan under SBM-U 2.0, involving all Urban Local Bodies (ULBs), including those falling under the Chamarajanagar Lok Sabha Constituency in Karnataka, are annually assessed on various sanitation parameters including management of wastewater.

Further, for assessment and monitoring of work done in the States, there is a provision for dedicated Independent Review and Monitoring Agencies in all the Mission States/UTs. APEX committee at MoHUA periodically conduct meetings to review/approve the projects under SBM-U 2.0 / AMRUT 2.0.
